

A.VENKATESWARA REDDY,  
REGISTRAR GENERAL



HYDERABAD,  
DT:20.11.2020.

ROC.NO.1285/2020-B.SPL.

Sir/Madam,

SUB: **DISTRICT JUDGES** - Filling up of 49 vacancies in the cadre of District Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year 2020 - Attested photo copies of five Judgments in contested Civil Cases and five judgments in contested Criminal Cases, disposed of on full trial, *during the last six months period* - Called for - Regarding.

- REF: 1. High Court's Notification No.246-B.Spl., dated 26.05.2020.  
2. High Court's Proc.Roc.No.1285/2020-B.Spl., dated 20.11.2020.

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I am to state that the High Court notified 49 vacancies in the cadre of District Judges (Entry Level) to be filled up by promotion under 65% quota from the cadre of Civil Judges (Senior Division) in the High Court's Notification 1<sup>st</sup> cited, and the list of eligible officers who have put in not less than 5 years of qualifying service is placed in the High Court's Official Website in the reference 2<sup>nd</sup> cited.

As directed, the eligible officers in the list are directed to submit attested photo copies of five Judgments in contested Civil Cases and five judgments in contested Criminal Cases, disposed of on full trial, during the last six months period.


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The copy of judgments must reach the High Court on or before 30.11.2020 without fail either by way of speed post or any other mode.

- Note:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
  2. The copy must be true replica of the original judgment, and
  3. The copy must either be a Photo Copy. It should be on white paper or judgment paper but not on manifold paper.

Yours sincerely,

  
REGISTRAR GENERAL  
30/11/2020

To

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
	SARVASRI
1.	<b>SMT. M.KANAKA DURGA,</b> Formerly I Addl. Chief Metropolitan Magistrate, Hyderabad, now promoted as District Judge, under Rule 15 of Telangana State Judicial Services Rules, 2017 and posted as X Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Ranga Reddy District.
2.	<b>SRI B.SATHAIAH,</b> Formerly Senior Civil Judge, Kamareddy, Nizamabad District now working as IX Additional District and Sessions Judge, Kamareddy, Nizamabad District.